

REMINDER-I

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, (HQs):
TIS HAZARI COURTS, DELHI

CIRCULAR

In continuation of this office circular no. 15580-15692/Sty./Genl./THC/2024 dated 14.05.2024, it is again informed to all Ld. Judicial Officers (posted at Central District), those who have not yet received the Paper Shredding Machine, which are available at Stationery Store, Central and the same shall be distributed seniority wise, subject to availability of stock amongst the Ld. Judicial Officers posted at Central District, Tis Hazari Courts, Delhi.

The Reader of the respective Courts (being custodian of Paper Shredding Machine) are directed to receive the same on behalf of Ld. Judicial Officer from Stationery Store, Central and send a satisfactory working report of the same (as and when provided/installed) at the earliest.

Further, those who have already received the Paper Shredding Machine, are also requested again to send a satisfactory working report at the earliest.

This issues with the prior approval of Ld. Principal District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.

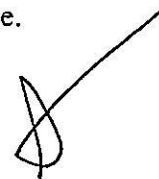


(ANUJ AGRAWAL)
Additional Sessions Judge (SFTC)-02/
Officer-In-Charge, General Branch
(Central) THC, Delhi

No. 12772-12881 /Sty./Genl./THC/2025 Dated, Delhi the 10 MAR 2025

Copy forwarded for information and necessary action to:-

1. All the Ld. Judicial Officers posted in Central District, Tis Hazari Courts Delhi.
2. P.S. to Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
3. The Website Committee to upload the circular on official Website.



Additional Sessions Judge (SFTC)-02/
Officer-In-Charge, General Branch
(Central) THC, Delhi.